

**THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** (a) Yes, Sir.

(b) In view of the split in the majority union, namely, the Paradip Port Workers' Union, Government was not in a position to form its opinion, as required by law, as to who were capable of representing labour employed in the port.

(c) and (d). Yes, Sir.

(e) The verification report in respect of the registered trade unions of port workers at Paradip Port was received from the Ministry of Labour on 30th March 1978. However, 12 Members of Parliament from Orissa have made representations stating that the verification has not been done properly. The entire question is, therefore, being further examined before labour trustees are appointed on the Port Trust Board.

#### Thorium Deposits in Orissa

\*872. **SHRI SARAT KAR:** Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether it is a fact that new deposits of thorium have been found in Orissa recently; and

(b) if so, the details thereof?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) No, Sir.

(b) Does not arise.

**SHRI SARAT KAR:** Speaking from distant memory, I read in a local Oriya paper long ago a scientist writing that in the river valleys of Orissa there is thorium or other potential fuel or something like that. But now the Prime Minister has said that it is not found. May I request him to have some query done because we do not know most of the things?

If we can get it, it will be helpful, particularly when America refuses to give nuclear fuel to us.

**SHRI MORARJI DESAI:** The hon. member had asked whether new deposits are found and to that I have said, no. There have been old deposits. Monazite sands are there. Some monazite sands have probably been exported. With thorium also it can be done, but it has to be processed. We have not yet reached that stage. When we reach that stage it will be useful properly.

#### Liquor Poisoning Deaths in Delhi

\*876. **SHRI YADVENDRA DUTT:**  
**SHRI RAM SEWAK HAZARI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that seven persons have died in Delhi after consuming liquor;

(b) if so, the action Government propose to take to prevent such tragedies in future; and

(c) the assistance given to the families of the deceased persons?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a) In three separate incidents during the months of March and April 1978, a total of 9 persons died due to alleged consumption of spurious liquor. Six of the deaths occurred in Shastri Nagar, 2 in Shahdara and one in Haus Khaz. Three cases have been registered and are under investigation by the Crime Branch of Delhi Police.

(b) A Magisterial Enquiry has been ordered into the incident at Shastri Nagar. Constant vigilance by the Excise Intelligence Bureau

and Delhi Police over the elements indulging in illicit distillation and sale of liquor is being maintained and whenever complaint or information is received, appropriate action is taken according to law. Checking at borders has also been intensified.

(c) No assistance has been given to the families of the deceased persons.

**SHRI YADVENDRA DUTT** Sir, the hon Minister has just said that Intelligence Bureau are also going through these cases. In spite of the Intelligence Bureau and all the checking, it is probably the third incident of sale of illicit liquor and drinking and death in the public. I would like to know what steps has the Minister taken to see that these things just do not take place and enforcement is done properly.

**SHRI DHANIK LAL MANDAL** Sir, wherever a complaint is made about the sale and distillation of liquor immediate raid is conducted and culprits apprehended. Moreover, all round vigilance is kept in that area which is prone to this. We have also taken steps after

श्री यादबेन्द्र दत्त - ब्यूरोक्रेटिक जवाब मत दो सही जवाब दो।

श्री धनिक लाल मण्डल : सही बात बता रहा हूँ। मैं यह बता रहा था कि इस के लिए हम ने विजिलेंस रखी है और जहाँ से कम्प्लेंट आती है उस शिकायत को फौरन देखते हैं। विजिलेंस के साथ साथ जहाँ से इन तरह की शिकायत आती है हम प्रोम्पटली उस को इन्वेस्टीगेट करते हैं और उस के खिलाफ कार्यवाही होती है।

**SHRI YADVENDRA DUTTA** Sir, it is strange that in spite of the vigilance the Minister has to be informed of the complaint in writing. Then he goes into it. I am putting a

very simple question. The purpose of the Intelligence is to check the crime and to find out whether actually the crime is committed. There, his Intelligence is weak. May I ask the Minister that in view of these repeated incidents in Delhi, will he strengthen his Intelligence and act immediately as soon as the Intelligence finds out that something of this sort is going on anywhere?

**AN HON MEMBER** Sir, he says "His intelligence is weak." Anything personal?

**SHRI DHANIK LAL MANDAL** : Yes, we shall do this.

**SHRI YADVENDRA DUTT** Sir, he has not replied to my question.

**MR SPEAKER** He said, he will do it. He accepted your suggestion.

श्री राम सेवक हजारी मैं यह कहना चाहता हूँ कि गुप्तचर विभाग के जिन अधिकारियों द्वारा आप जांच करते हैं उन का सीधे रूप से हाथ इन काफ़ों से होता है और वे खुद भी शराब पीते हैं और शराब बनाने वालों के साथ उन की साठ गाठ है। इसलिए वे उन के बारे में सही जांच नहीं करते हैं। मैं माननीय मन्त्री जी से यह जानना चाहूँगा कि क्या वे इस के बारे में ऐसे पदाधिकारियों से जांच कराएँगे जोकि ईमानदार और अच्छे हों?

श्री धनिक लाल मण्डल : माननीय सदस्य ने यह एलिंगेशन लगाया है कि हमारे जो पदाधिकारी हैं वे ठीक से जांच नहीं कर रहे हैं। अगर वे कोई इन्सटॉल, कोई खास इन्सटॉल देगे, तो जरूर हम देखेंगे।

श्री बंगाराम चौहान मैं आप के माध्यम से मन्त्री महोदय से कहना चाहूँगा कि सरकार ने जो कई स्थानों पर शराब बन्द कर दी है, जैसेकि बोकारन और सीकर को ड्राई एरिया घोषित किया है, इस का

मन्त्री यह हो रहा है कि टूको से लाखों लीटर शराब बंधानगर से बेची जा रही है और यह पुलिस की मदद से हो रहा है, तो क्या इस को मन्त्री महोदय देखेंगे ?

श्री बकिश साह मण्डल : यह प्रश्न इससे नहीं उठता है। (स्वबोध)

**SHRI BEDABRATA BARUA:** Sir, this particular incident on which the question has been asked had occurred on Holi day and the consumers were mainly the people belonging to the Scheduled Castes, and it is the custom with these people to take liquor on these occasions.

**SHRI KANWAR LAL GUPTA:** No. There is no custom.

**SHRI BEDABRATA BARUA:** I am sorry I am referring to this because this type of custom exists

**SHRI KANWAR LAL GUPTA:** There is no custom like that.

**SHRI BEDABRATA BARUA:** In the North-Eastern region also there are areas where this type of custom prevails—not in Assam itself, but in the tribal area. Now I would like to ask whether the Government would be satisfied merely by remaining silent till somebody informs them, or the enforcement machinery is informed. Either you have to proceed on the Gandhian principle of conversion of the people, or educating the people, on which I think nothing much has been done, particularly in my area, or you have to ensure strict enforcement on which also not much has been done. I will consider it a very dangerous situation, because prohibition will be a total failure in the absence of education and enforcement and it can lead to illicit distillation over a wider possible scale, leading to national dis-integration and bootlegging. Since the Government have taken a policy decision in this matter, would they clarify that

they would proceed on these two fronts with the urgency that the situation deserves?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** May I tell the hon. Member that he need not defame all the tribals by saying that they are all having this kind of custom. There may be some areas where that custom may exist. But why should he say that in all the tribal areas it is so? It is wrong to suggest that there is smuggling, or greater smuggling, when there is prohibition. On the contrary, there is greater smuggling in areas where there is no prohibition and there is less smuggling in areas where there is prohibition. When full prohibition comes into operation in the whole country, then smuggling will decrease considerably. But if it is ever considered that it will disappear completely, then we are in a fool's paradise

**SHRI BEDABRATA BARUA:** I asked about bootlegging.

**MR. SPEAKER:** This is Question Hour; not a debate.

श्री मुखराज : अध्यक्ष महोदय, माननीय प्रधान मन्त्री जी ने चार वर्षों से पूर्ण नशाबन्दी करने की घोषणा की है। मैं यह जानना चाहता हूँ कि जिन दुकानों से ऐसी शराब आती है जिसके पीने से लोग मर जाते हैं, जो कि अद्वितीय शराब होती है और पी कर लोग मर जाते हैं, ऐसी शराब की दुकानों को भी क्या सरकार बन्द करेगी? सरकार ने प्रतिवर्ष 25 फीसदी दुकानों को बन्द करने की घोषणा की है, क्या ऐसी दुकानें भी बन्द की जाएँगी ?

श्री मोरारजी देसाई : यह शराब दुकानों से नहीं आती है, यह अलमखोराइज्ड जगह से आती है। अगर मालूम पड़े कि कहीं से आती है तो हम जरूर बन्द करेंगे।